In conclusion, the study observes that if the industrial sector is to become competitive in the global market, efforts must be made to reverse the unfavourable trends m productivity and cost structures.

## Donations received by Rajiv Gandhi Foundation

3733. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister of FINANCE be pleased to state:

(a) what is the total amount of donations received by the Rajiv Gandhi Foundation, New Delhi during the period from 1-11-92 to 30-6-93; and

(b) what are the names of persons and Institutions which have donated more than rupees twenty five thousand to the foundation?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): (a) and (b) Government is not in possession of the information sought for for the period 1-11-92 to 30-6-93, because this Foundation a nongovernment charitable organisation is exempted from filing Income-tax returns.

3734. [Transferred to 25th August, 1993.]

## शेयरों के उतार-चढ़ाव को रोकने संबंधी विधान

3735. चौधरी हरमोहन सिंहः क्या वित्त मंत्री यह बताने की क्रुपा करेंगे कि:

(क) क्या सरकार कोई ऐसा विधान लाने पर विचार कर रही है जिसके तहत शेयरों और ऋणपतों के मूल्यों के उतार-चढाव पर रोक लगाई जा सके;

(ख) यदि हां, तो तत्संबंधी व्यौरा क्या है; और

(ग) यदि नहीं, तो इसके क्या कारण हैं: वित्स मंत्रालय में राज्य मंत्री और संसदीय कार्य मंत्रालय में राज्य मंत्री (डा० अडरार अहमद): (क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

(ग) विधायन के माध्यम से शेयरों और ऋण-पत्नों के मूल्यों में होने वासी घट-बढ़ को रोकना व्यावहारिक नहीं है, चूंकि इन प्रतिभूतियों की कीमतें निवेशकों की प्रत्याशाओं सहित बाजार में विभिन्न कारकों के आधार पर निर्धारित होती हैं। तथापि, भारतीय प्रतिभूति तथा एक्सचेंज बोर्ड की स्थापना पहले ही प्रतिभूतियों में निवेशकों के हितों की रक्षा और प्रतिभूति बाजार के विकास और विनियमन का संवर्धन करने के लिए सांविधिक आधार पर की जा चुकी है।

## Applications for Opening of Rural Cooperative Banks

3736. SHRI RAMENDRA KUMAR YADAV 'RAVI': Will the Minister of FINANCE be pleased to state:

(a) how many applications have been received by Government from Private institutions with regard to opening of Rural Cooperative Banks throughout the country and particularly from Gujarat and Bihar;

(b) what action have been taken by Government on these requests;

(c) how many requests have been accepted throughout the country and specially of Gujarat and Bihar States; and

(d) what are the criteria for accepting these requests?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (PR. ABRAR AHMED): (a) Reserve Bank of India has reported that no applications have been received from private institutions in any of the States for opening rural cooperative banks.

(b) to (d) Do not arise.